

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 19, 2006

No. 1599 /DR(S)/2006

Sri **Mohd. Rizwan Ahmad**, Additional Chief Judicial Magistrate, Pilibhit to be Civil Judge, Senior Division, Pilibhit vice Sri Ahmad Ullah Khan.

No. 1600 /DR(S)/2006

Sri **Ahmad Ullah Khan**, Civil Judge, Senior Division, Pilibhit to be Chief Judicial Magistrate, Pilibhit vice Smt. Kumud Pal.

No. 1601 /DR(S)/2006

Pursuant to U.P. Government Office Memo. No. 5973/ II-4-06-3(5)/91 T.C-1 dated 6.9.2006, Smt. **Kumud Pal**, Chief Judicial Magistrate, Pilibhit is appointed/ posted as Deputy Secretary, U.P. State Legal Services Authority, Lucknow.

BY ORDER OF THE COURT,
Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No.226 /DR(S)/2006 Dated: Allahabad : September 19, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Pilibhit.(Information available on E-mail).
The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.
The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.
8. Smt. Kumud Pal, Chief Judicial Magistrate, Pilibhit.
You shall hand over charge and proceed to take over charge of your new posting immediately.
The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.
9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Confidential), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Section Officer (Conf.B) Section, High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Pilibhit. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)